

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 51 OF 2017 &
IA No.143 of 2017

Dated: 25th September, 2018

Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Central U.P. Gas Ltd.

.... Appellant(s)

Vs.

The Petroleum & Natural Gas Regulatory Board

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vivek Kohli
Ms. Neetika Bajaj

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for PNGRB

ORDER

Judgment is reserved.

(Justice N. K. Patil)
Judicial Member

(B.N. Talukdar)
Technical Member (P&NG)

Bn/pr